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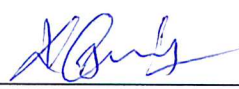
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.445/7/HDB/2018
NAME OF THE COMPANY	Mantena Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Ltd
NAME OF THE RESPONDENT(S)	Mantena Constructions Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil	Advocate	9652151415	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S.R. Aradhana D. Sri Preethi	Adv	996677522	
A. Sandhya Devi	Adv		

ORDER

Counsel for Financial creditor is present.

Already vakalat was filed on behalf of corporate debtor.

For filing reply/counter list it on 24.10.2018.


Member(Judl)

Pavani